

No. A-11013/4/2022-AT
Government of India
Ministry of Personnel, Public Grievances and Pensions
Department of Personnel and Training
(AT-Division)

Lok Nayak Bhawan, Khan Market,
New Delhi, dated: 31st August, 2023

ORDER

The President is pleased to appoint Justice Rajiv Joshi, Judge, Allahabad High Court as Judicial Member in the Central Administrative Tribunal (CAT) in the pay scale of Rs. 2,25,000/- (fixed) for a period of 04 years from the date of assumption of charge of the post, or till attaining the age of 67 years, or until further orders, whichever is earlier.

2. The conditions of service of Justice Rajiv Joshi as Judicial Member in the Central Administrative Tribunal shall be governed by the provisions of the Tribunals Reforms Act, 2021 and Rules framed there-under, as amended from time to time.

3. Justice Rajiv Joshi is advised to join CAT, Kolkata Bench within 30 days from the date of issue of this order failing which the above appointment shall be treated as cancelled.

4. This issues in compliance with the order of the Appointments Committee of the Cabinet vide communication No. 6/12/2023-EO (SM.II) dated 29.08.2023.


(S. D. Sharma)

Joint Secretary to the Govt. of India
Tel. No.011- 23093668

1. Justice Rajiv Joshi, 202, Vinayak Enclave, Ashok Nagar, Prayagraj. State : Uttar Pradesh Pin Code : 211001.
2. Prime Minister's Office , New Delhi (Shri Hrisheekesh Arvind Modak, Director).
3. Cabinet Secretariat, Rashtrapati Bhavan, New Delhi (Ms. Kavita Singh, Joint Secretary).
4. Additional Secretary & FA, MHA/ Department of Personnel & Training, New Delhi.
5. The Establishment Officer, Government of India, Department of Personnel and Training, North Block, New Delhi with reference to their Communication No. 6/12/2023-EO (SM.II) dated 29.08.2023
6. The Principal Registrar, Central Administrative Tribunal, Principal Bench, Copernicus Marg, New Delhi-110001.
7. The Joint Registrar, Central Administrative Tribunal, Kolkata Bench.
8. FA & CAO, Central Administrative Tribunal, Principal Bench, Copernicus Marg, New Delhi-110001.
9. Guard file.

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(AT-Division)

Lok Nayak Bhawan, Khan Market,
New Delhi, dated: 31st August, 2023

ORDER

The President is pleased to appoint Shri Umesh Gajankush, Advocate as Judicial Member in the Central Administrative Tribunal (CAT) in the pay scale of Rs. 2,25,000/- (fixed) for a period of 04 years from the date of assumption of charge of the post, or till attaining the age of 67 years, or until further orders, whichever is earlier.

2. The conditions of service of Shri Umesh Gajankush as Judicial Member in the Central Administrative Tribunal shall be governed by the provisions of the Tribunals Reforms Act, 2021 and Rules framed there-under, as amended from time to time.

3. Shri Umesh Gajankush is advised to join CAT, Jodhpur Bench within 30 days from the date of issue of this order failing which the above appointment shall be treated as cancelled.

4. This issues in compliance with the order of the Appointments Committee of the Cabinet vide communication No. 6/12/2023-EO (SM.II) dated 29.08.2023.



(S. D. Sharma)

Joint Secretary to the Govt. of India
Tel. No.011- 23093668

1. Shri Umesh Gajankush, 203, Sanksriti Apartment, 63-B, Snehlataganj, Indore, Madhya Pradesh
2. Prime Minister's Office , New Delhi (Shri Hrisheekesh Arvind Modak, Director).
3. Cabinet Secretariat, Rashtrapati Bhavan, New Delhi (Ms. Kavita Singh, Joint Secretary).
4. Additional Secretary & FA, MHA/ Department of Personnel & Training, New Delhi.
5. The Establishment Officer, Government of India, Department of Personnel and Training, North Block, New Delhi with reference to their Communication No. 6/12/2023-EO (SM.II) dated 29.08.2023
6. The Principal Registrar, Central Administrative Tribunal, Principal Bench, Copernicus Marg, New Delhi-110001.
7. The Joint Registrar, Central Administrative Tribunal, Jodhpur Bench.
8. FA & CAO, Central Administrative Tribunal, Principal Bench, Copernicus Marg, New Delhi-110001.
9. Guard file.

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Lok Nayak Bhawan, Khan Market,
New Delhi, dated: 31st August, 2023

ORDER

The President is pleased to appoint Shri Mir Syed Latif, Advocate as Judicial Member in the Central Administrative Tribunal (CAT) in the pay scale of Rs. 2,25,000/- (fixed) for a period of 04 years from the date of assumption of charge of the post, or till attaining the age of 67 years, or until further orders, whichever is earlier.

2. The conditions of service of Shri Mir Syed Latif as Judicial Member in the Central Administrative Tribunal shall be governed by the provisions of the Tribunals Reforms Act, 2021 and Rules framed there-under, as amended from time to time.

3. Shri Mir Syed Latif is advised to join CAT, Srinagar Bench within 30 days from the date of issue of this order failing which the above appointment shall be treated as cancelled.

4. This issues in compliance with the order of the Appointments Committee of the Cabinet vide communication No. 6/12/2023-EO (SM.II) dated 29.08.2023.



(S. D. Sharma)

Joint Secretary to the Govt. of India
Tel. No.011- 23093668

1. Shri Mir Syed Latif, Mir Lodge, Near New Era Public School, Rajbagh, Srinagar—190008.
2. Prime Minister's Office , New Delhi (Shri Hrisheekesh Arvind Modak, Director).
3. Cabinet Secretariat, Rashtrapati Bhavan, New Delhi (Ms. Kavita Singh, Joint Secretary).
4. Additional Secretary & FA, MHA/ Department of Personnel & Training, New Delhi.
5. The Establishment Officer, Government of India, Department of Personnel and Training, North Block, New Delhi with reference to their Communication No. 6/12/2023-EO (SM.II) dated 29.08.2023
6. The Principal Registrar, Central Administrative Tribunal, Principal Bench, Copernicus Marg, New Delhi-110001.
7. The Joint Registrar, Central Administrative Tribunal, Srinagar Bench.
8. FA & CAO, Central Administrative Tribunal, Principal Bench, Copernicus Marg, New Delhi-110001.
9. Guard file.

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Lok Nayak Bhawan, Khan Market,
New Delhi, dated: 31st August, 2023

ORDER

The President is pleased to appoint Shri M. Swaminathan, Advocate as Judicial Member in the Central Administrative Tribunal (CAT) in the pay scale of Rs. 2,25,000/- (fixed) for a period of 04 years from the date of assumption of charge of the post, or till attaining the age of 67 years, or until further orders, whichever is earlier.

2. The conditions of service of Shri M. Swaminathan as Judicial Member in the Central Administrative Tribunal shall be governed by the provisions of the Tribunals Reforms Act, 2021 and Rules framed there-under, as amended from time to time.

3. Shri M. Swaminathan is advised to join CAT, Chennai Bench within 30 days from the date of issue of this order failing which the above appointment shall be treated as cancelled.

4. This issues in compliance with the order of the Appointments Committee of the Cabinet vide communication No. 6/12/2023-EO (SM.II) dated 29.08.2023.



(S. D. Sharma)

Joint Secretary to the Govt. of India
Tel. No.011- 23093668

1. Shri M. Swaminathan, 79 D, AVM Avenue, Third Street, Virugambakkam, Chennai-600092
2. Prime Minister's Office , New Delhi (Shri Hrisheekesh Arvind Modak, Director).
3. Cabinet Secretariat, Rashtrapati Bhavan, New Delhi (Ms. Kavita Singh, Joint Secretary).
4. Additional Secretary & FA, MHA/ Department of Personnel & Training, New Delhi.
5. The Establishment Officer, Government of India, Department of Personnel and Training, North Block, New Delhi with reference to their Communication No. 6/12/2023-EO (SM.II) dated 29.08.2023
6. The Principal Registrar, Central Administrative Tribunal, Principal Bench, Copernicus Marg, New Delhi-110001.
7. The Joint Registrar, Central Administrative Tribunal, Chennai Bench.
8. FA & CAO, Central Administrative Tribunal, Principal Bench, Copernicus Marg, New Delhi-110001.
9. Guard file.

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Lok Nayak Bhawan, Khan Market,
New Delhi, dated: 31st August, 2023

ORDER

The President is pleased to appoint Shri Rajnish Kumar Rai, Advocate as Judicial Member in the Central Administrative Tribunal (CAT) in the pay scale of Rs. 2,25,000/- (fixed) for a period of 04 years from the date of assumption of charge of the post, or till attaining the age of 67 years, or until further orders, whichever is earlier.

2. The conditions of service of Shri Rajnish Kumar Rai as Judicial Member in the Central Administrative Tribunal shall be governed by the provisions of the Tribunals Reforms Act, 2021 and Rules framed there-under, as amended from time to time.

3. Shri Rajnish Kumar Rai is advised to join CAT, Cuttack Bench within 30 days from the date of issue of this order failing which the above appointment shall be treated as cancelled.

4. This issues in compliance with the order of the Appointments Committee of the Cabinet vide communication No. 6/12/2023-EO (SM.II) dated 29.08.2023.



(S. D. Sharma)

Joint Secretary to the Govt. of India
Tel. No.011- 23093668

1. Shri Rajnish Kumar Rai, 12-89/276, Opp.- Officers Hostel, Drummond Road, Prayagraj - 211001
2. Prime Minister's Office , New Delhi (Shri Hrisheekesh Arvind Modak, Director).
3. Cabinet Secretariat, Rashtrapati Bhavan, New Delhi (Ms. Kavita Singh, Joint Secretary).
4. Additional Secretary & FA, MHA/ Department of Personnel & Training, New Delhi.
5. The Establishment Officer, Government of India, Department of Personnel and Training, North Block, New Delhi with reference to their Communication No. 6/12/2023-EO (SM.II) dated 29.08.2023
6. The Principal Registrar, Central Administrative Tribunal, Principal Bench, Copernicus Marg, New Delhi-110001.
7. The Joint Registrar, Central Administrative Tribunal, Cuttack Bench.
8. FA & CAO, Central Administrative Tribunal, Principal Bench, Copernicus Marg, New Delhi-110001.
9. Guard file.

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Lok Nayak Bhawan, Khan Market,
New Delhi, dated: 31st August, 2023

ORDER

The President is pleased to appoint Shri Sanjeev Gupta, District Judge as Judicial Member in the Central Administrative Tribunal (CAT) in the pay scale of Rs. 2,25,000/- (fixed) for a period of 04 years from the date of assumption of charge of the post, or till attaining the age of 67 years, or until further orders, whichever is earlier.

2. The conditions of service of Shri Sanjeev Gupta as Judicial Member in the Central Administrative Tribunal shall be governed by the provisions of the Tribunals Reforms Act, 2021 and Rules framed there-under, as amended from time to time.

3. Shri Sanjeev Gupta is advised to join CAT, Jammu Bench within 30 days from the date of issue of this order failing which the above appointment shall be treated as cancelled.

4. This issues in compliance with the order of the Appointments Committee of the Cabinet vide communication No. 6/12/2023-EO (SM.II) dated 29.08.2023.



(S. D. Sharma)

Joint Secretary to the Govt. of India
Tel. No.011- 23093668

1. Shri Sanjeev Gupta, 228/5, Channi Himmat, Jammu
2. Prime Minister's Office , New Delhi (Shri Hrisheekesh Arvind Modak, Director).
3. Cabinet Secretariat, Rashtrapati Bhavan, New Delhi (Ms. Kavita Singh, Joint Secretary).
4. Additional Secretary & FA, MHA/ Department of Personnel & Training, New Delhi.
5. The Establishment Officer, Government of India, Department of Personnel and Training, North Block, New Delhi with reference to their Communication No. 6/12/2023-EO (SM.II) dated 29.08.2023
6. The Principal Registrar, Central Administrative Tribunal, Principal Bench, Copernicus Marg, New Delhi-110001.
7. The Joint Registrar, Central Administrative Tribunal, Jammu Bench.
8. FA & CAO, Central Administrative Tribunal, Principal Bench, Copernicus Marg, New Delhi-110001.
9. Guard file.

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Lok Nayak Bhawan, Khan Market,
New Delhi, dated: 31st August, 2023

ORDER

The President is pleased to appoint Shri Rajinder Singh Dogra, Advocate as Judicial Member in the Central Administrative Tribunal (CAT) in the pay scale of Rs. 2,25,000/- (fixed) for a period of 04 years from the date of assumption of charge of the post, or till attaining the age of 67 years, or until further orders, whichever is earlier.

2. The conditions of service of Shri Rajinder Singh Dogra as Judicial Member in the Central Administrative Tribunal shall be governed by the provisions of the Tribunals Reforms Act, 2021 and Rules framed there-under, as amended from time to time.

3. Shri Rajinder Singh Dogra is advised to join CAT, Jammu Bench within 30 days from the date of issue of this order failing which the above appointment shall be treated as cancelled.

4. This issues in compliance with the order of the Appointments Committee of the Cabinet vide communication No. 6/12/2023-EO (SM.II) dated 29.08.2023.



(S. D. Sharma)

Joint Secretary to the Govt. of India
Tel. No.011- 23093668

1. Shri Rajinder Singh Dogra, Sai Dham Lower Panthaghati, P.O. – Mehli, Kasumpti, Shimla - 171013
2. Prime Minister's Office , New Delhi (Shri Hrisheekesh Arvind Modak, Director).
3. Cabinet Secretariat, Rashtrapati Bhavan, New Delhi (Ms. Kavita Singh, Joint Secretary).
4. Additional Secretary & FA, MHA/ Department of Personnel & Training, New Delhi.
5. The Establishment Officer, Government of India, Department of Personnel and Training, North Block, New Delhi with reference to their Communication No. 6/12/2023-EO (SM.II) dated 29.08.2023
6. The Principal Registrar, Central Administrative Tribunal, Principal Bench, Copernicus Marg, New Delhi-110001.
7. The Joint Registrar, Central Administrative Tribunal, Jammu Bench.
8. FA & CAO, Central Administrative Tribunal, Principal Bench, Copernicus Marg, New Delhi-110001.
9. Guard file.

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Lok Nayak Bhawan, Khan Market,
New Delhi, dated: 31st August, 2023

ORDER

The President is pleased to appoint Ms. Ranjana Shahi, Advocate as Judicial Member in the Central Administrative Tribunal (CAT) in the pay scale of Rs. 2,25,000/- (fixed) for a period of 04 years from the date of assumption of charge of the post, or till attaining the age of 67 years, or until further orders, whichever is earlier.

2. The conditions of service of Ms. Ranjana Shahi as Judicial Member in the Central Administrative Tribunal shall be governed by the provisions of the Tribunals Reforms Act, 2021 and Rules framed there-under, as amended from time to time.

3. Ms. Ranjana Shahi is advised to join CAT, Jaipur Bench within 30 days from the date of issue of this order failing which the above appointment shall be treated as cancelled.

4. This issues in compliance with the order of the Appointments Committee of the Cabinet vide communication No. 6/12/2023-EO (SM.II) dated 29.08.2023.


(S. D. Sharma)

Joint Secretary to the Govt. of India
Tel. No.011- 23093668

1. Ms. Ranjana Shahi, House No. 3070, Sector 40-D, Chandigarh.
2. Prime Minister's Office , New Delhi (Shri Hrisheekesh Arvind Modak, Director).
3. Cabinet Secretariat, Rashtrapati Bhavan, New Delhi (Ms. Kavita Singh, Joint Secretary).
4. Additional Secretary & FA, MHA/ Department of Personnel & Training, New Delhi.
5. The Establishment Officer, Government of India, Department of Personnel and Training, North Block, New Delhi with reference to their Communication No. 6/12/2023-EO (SM.II) dated 29.08.2023
6. The Principal Registrar, Central Administrative Tribunal, Principal Bench, Copernicus Marg, New Delhi-110001.
7. The Joint Registrar, Central Administrative Tribunal, Jaipur Bench.
8. FA & CAO, Central Administrative Tribunal, Principal Bench, Copernicus Marg, New Delhi-110001.
9. Guard file.

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Lok Nayak Bhawan, Khan Market,
New Delhi, dated: 31st August, 2023

ORDER

The President is pleased to appoint Shri Ajay Pratap Singh, Advocate as Judicial Member in the Central Administrative Tribunal (CAT) in the pay scale of Rs. 2,25,000/- (fixed) for a period of 04 years from the date of assumption of charge of the post, or till attaining the age of 67 years, or until further orders, whichever is earlier.

2. The conditions of service of Shri Ajay Pratap Singh as Judicial Member in the Central Administrative Tribunal shall be governed by the provisions of the Tribunals Reforms Act, 2021 and Rules framed there-under, as amended from time to time.

3. Shri Ajay Pratap Singh is advised to join CAT, Patna Bench within 30 days from the date of issue of this order failing which the above appointment shall be treated as cancelled.

4. This issues in compliance with the order of the Appointments Committee of the Cabinet vide communication No. 6/12/2023-EO (SM.II) dated 29.08.2023.



(S. D. Sharma)

Joint Secretary to the Govt. of India
Tel. No.011- 23093668

1. Shri Ajay Pratap Singh, Fr-7, D-Block, Satyamev Jayate Parisar Ambedkar Chowk Jabalpur, Madhya Pradesh – 482007
2. Prime Minister's Office , New Delhi (Shri Hrisheekesh Arvind Modak, Director).
3. Cabinet Secretariat, Rashtrapati Bhavan, New Delhi (Ms. Kavita Singh, Joint Secretary).
4. Additional Secretary & FA, MHA/ Department of Personnel & Training, New Delhi.
5. The Establishment Officer, Government of India, Department of Personnel and Training, North Block, New Delhi with reference to their Communication No. 6/12/2023-EO (SM.II) dated 29.08.2023
6. The Principal Registrar, Central Administrative Tribunal, Principal Bench, Copernicus Marg, New Delhi-110001.
7. The Joint Registrar, Central Administrative Tribunal, Patna Bench.
8. FA & CAO, Central Administrative Tribunal, Principal Bench, Copernicus Marg, New Delhi-110001.
9. Guard file.